

FORM 'E'

Form of supply of information to the applicant

[Rule 4 (iv)]

No. HC.XXXV -01/2019/228/ RTI
Dated 2nd September, 2019

From: Sri Dhruvad Kashyap Das
Registrar (Judicial)& PIO
Gauhati High Court.
Guwahati - 781001

To : Chitraskhi Jain
D-359, Lower Ground Floor
Defence colony, New delhi-110024

Sub: Information under RTI Act.

Ref: Your RTI application dated: 09.08.2019, Regd. Vide ID No.159/2019 dated
26.08.2019

Sir,

With reference to the above, the information pertaining to your query is provided herein below:

Reply to query 1: copy of letter No. HC.XV.37/2014/272/RV., Dtd 27/11/2014 and letter No.XV.37/2014/35/RV., dated 27/03/2017, regarding guidelines for making complaints against members of Sub-ordinate Judiciary under the jurisdiction of Gauhati High Court , are enclosed.

Reply to query 2 & 3 : The information sought for is protected from disclosure under Section 8 (g) of RTI Act,2005, hence same could not be provided.

Yours faithfully,

Handwritten signature
2.9.19

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Handwritten signature
3.9.19

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.XXXV - 14/2018/ 229 /RTI
Dated Guwahati, the 2nd September, 2019

From Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court.
Guwahati - 781001

To The State Public Information Officer cum Joint L.R.
Joint L.R. & Joint Secretary to the Govt. of Assam,
Judicial Department, Dispur, Guwahati

Sub: Request for information under Right to Information Act,2005- forwarding.

Ref : RTI application by Ms. Chitrakshi Jain, Regd. Vide ID.No. 153/2019 dated 16/08/2019
(copy enclosed).

Sir,

With reference to the above, I am forwarding herewith a RTI application dated 08/08/2019 of Ms. Chitrakshi Jain, New Delhi, for providing information sought for by the applicant, subject matter of which seems to be under your jurisdiction.

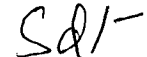
The information, if any, may directly be communicated to the applicant.

In case the information sought for by the applicant does not fall under your jurisdiction, it may, please, further be transferred/forwarded to the Public Authority under Section 6(3)(i) of the Right to Information Act, 2005, to whom the subject matter is more closely connected, with an intimation to the applicant.

Certified that the necessary application fee is received by this PIO.

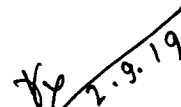
Yours faithfully,

Encl: As stated above.


Registrar (Judl) & PIO
Gauhati High Court, Guwahati

Memo No. No. HC.XXXV -14/2018/ 230 / RTI, dated the 2nd September, 2019
Copy to:

Chitraskhi Jain, D-359, Lower Ground Floor, Defence colony, New delhi-110024
you are requested to approach the above PIO for getting the information.


Registrar (Judl) & PIO
Gauhati High Court, Guwahati
N.Nath.
2/9/19

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FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -02/2019/231/ RTI
Dated 3rd September, 2019

From: Sri Dhrupad Kashyap Das
Registrar (Judicial)& PIO
Gauhati High Court.
Guwahati - 781001

To : Kabita Bara
Jalukbari, ward no.-1
Ghy -781013

Sub: Information under RTI Act.

Ref: Your RTI application dated: 22.08.2019, Regd. Vide ID No.155/2019 dated
22.08.2019

Sir,

With reference to the above, the information pertaining to your query is provided
herein below :

Total marks obtained by Mrs. Kabita Bara (Roll no-1154) in F.T. interview held on
17/07/2019 is (Interview-I + Interview-II) **31(THIRTY ONE)**.

Yours faithfully,

Hy
3.9.19

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

N. Nath
3.9.19

Received
by
Kabita Bara
Advocate Guwahati
High Court
Date 4.9.2019

O/C

FORM-D
Rejection Order
[Rule 4 (iii)]

No. HC.XXXV-01/2019/233/ RTI
Dated 4th September, 2019

From: Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court.
Guwahati – 781 001

To : Dr. Karan Manoj Chakranarayan
101, Libra Fortune Estates, Sholapur
Road Hadapsar, Pune-411028

Sub : Reply under RTI Act, 2005.

Ref: Your RTI application dated 07/08/2019 Registered ID No. 161/2019
dated 28/08/2019

Sir,

With reference to the above, this is to inform you that as per Rule 9 (ii) & (iii) of the Gauhati High Court (RTI) Rules, 2008, the application fee is to be paid by cash / demand draft / pay order, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati and application fee by way of 'court fee' is not a valid mode of payment.

Hence, your application is rejected for not complying with Rule 9 (ii) & (iii) of the Gauhati High Court (Right to Information) Rules, 2008.

You may re-submit your application rectifying the deficiency.

An appeal against the above order, if preferred, may be made before the Registrar General / Appellate Authority, Gauhati High Court, Guwahati- 781001, under Section 19 of the Right to Information Act, 2005 and as per provision of Rule 7 of the Gauhati High Court (RTI) Rules, 2008, within thirty days from the receipt of this reply.

6-9-19

Yours faithfully,


5.9.19
Registrar (Judicial) & PIO
Gauhati High Court.

N.N.N.
5.9.19

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FORM 'E'

Form of supply of information to the applicant

[Rule 4 (iv)]

No. HC.XXXV -01/2019/266 / RTI

Dated 3rd September, 2019

From: Sri Dhruvad Kashyap Das
Registrar (Judicial)& PIO
Gauhati High Court.
Guwahati - 781001

To : Santosh Kumar Mishra
Paltan Bazar, Ghy

Sub: Your RTI application dated: 30.09.2019, Regd. Vide ID No.195/2019 dated
30.09.2019

Sir,

With reference to the above, the information pertaining to your query is provided
herein below:

True copy of standing Order No. 110 dtd 13/12/2013 and Order No. 36 dtd
31/08/2019 is enclosed herewith.

Encl- as stated above.

Yours faithfully,

3.10.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

*Receives total three pages
docs.
Santosh Kumar Mishra*

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FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2019/268 / RTI
Dated 4th September, 2019

OLC

From: Sri Dhrupad Kashyap Das
Registrar (Judicial)& PIO
Gauhati High Court.
Guwahati - 781001

To : Dr. Karan Manoj Chakranarayan
101, Libra Fortune Estate, Sholapur
Road Hadapsar, Pune-411028

Sub: Your RTI application dated: 17.09.2019, Regd. Vide ID No.190/2019 dated
25.09.2019

Sir,

With reference to the above, the information pertaining to your query is provided
herein below:

A copy of prescribed syllabus for the post of District Judge (Assam Judicial
Service Grade-I) conducted by the Gauhati High Court (both preliminary and mains
examination) is attached herewith.

Encl- as stated above.

Yours faithfully,

4-10-19

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

4-10-19
N.M.N.
4/10/19

the compliance is done accordingly

Place: Pune.

Date: 17/09/2019

Encl : As above

A/O(J) CORRES (RTI)
17-9-19

Karan
17/09/2019
Signature of Applicant

